



2026:DHC:5921



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **ARB.P. 1085/2026**

ANUPAM GUPTA

.....Petitioner

Through: Mr. Rikky Gupta and Ms.
Ananya Singh, Advs.

versus

**OVERSEAS COURIER SERVICES (INDIA) PRIVATE
LIMITED & ORS.**

.....Respondents

Through: Mr. Gaurav Juneja, Ms.
Swastika Chakravarti, Advs.

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

24.07.2026

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1. After arguing at some length, it is submitted that Respondent Nos. 2 and 3 are foreign parties.

2. Learned Counsel for the Petitioner seeks to withdraw the present petition with liberty to file appropriate proceedings before appropriate forum.

3. Accordingly, the petition is dismissed as withdrawn with all rights reserved for the parties as per law.

OM PRAKASH SHUKLA, J

JULY 24, 2026/at